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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 104/17 in CP No.74/17	-	For hearing	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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①	<del>SHASHIKALA HEMANTH &amp; 9986988049</del>	<del>Yes team</del>	
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1. Udayaskar Rangaraja & For Petitioner  
Praveenkumar Hijemalt  
Kharitan & Co. LLP




**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 189/17 is taken up today. The Counsel for Respondent in I.A 189/17 reported that, he will file objections in the Registry. Heard them. For orders.

I.A 104/167 is also taken up today. Heard the Counsel in part. For continuation list it on 04/01/2018.

  
**Member (T)**

  
**Member (J)**